



NATIONAL COMPANY LAW TRIBUNAL

File No. 10/03/2025-NCLT

Dated 3rd March 2025

ORDER

1. The Ministry of Corporate Affairs vide Gazette Notification dated January 07, 2025 had notified appointment of 24 new members to the National Company Law Tribunal.
2. Consequent thereto, 21 newly appointed members were administered oath by Hon'ble President NCLT on 20.01.2025, 30.01.2025 and 12.02.2025. Hon'ble Member(T) Shri Hariharan Neelakanta Iyer shall be taking oath on 04.03.2025. 02 newly appointed members are yet to be administered oath as they are awaiting relieving orders from their present posting.
3. The MCA vide its order dated February 28, 2025 notified postings of 21 newly appointed Hon'ble members who were administered oath by the Hon'ble President NCLT.
4. Hon'ble President NCLT, vide order dated 03.03.2025 has transferred following 09 Hon'ble Members of NCLT in pursuance of Rule 15 A of National Company Law Tribunal (Salary, Allowances and other Terms and Conditions of Service of President and other Members) Rules 2015 :

S.No.	Hon'ble Member	Present Posting	New Posting
1.	Shri Kishore Vemulapalli	Mumbai	Amravati
2.	Shri K.K. Singh	Indore	Chandigarh
3.	Shri Deep Chandra Joshi	Jaipur	Cuttack
4.	Ms. Reeta Kohli	Mumbai	Jaipur
5.	Ms. Madhu Sinha	Mumbai	Kochi
6.	Shri Umesh Kumar Shukla	Chandigarh	Amravati
7.	Shri Sameer Kakar	Ahmedabad	Mumbai
8.	Shri Khetrabasi Biswal	Bengaluru	Chandigarh
9.	Ms Anu Jagmohan Singh	Mumbai	New Delhi

03/03/25

Accordingly, it is proposed to reconstitute the benches of NCLT, as follows w.e.f 05.03.2025: -

Bench	Composition of Bench
Principal Bench (Court No. I)	1 Justice Ramalingam Sudhakar, President
	2. Shri Ravindra Chaturvedi , Member (T)
New Delhi	Division Bench (Court No. II)
	3. Shri Ashok Kumar Bhardwaj, Member (J)
	4. Ms. Reena Sinha Puri , Member (T)
	Division Bench (Court No. III)
	1. Shri Bachu Venkat Balarama Das, Member (J)
	2. Dr. Sanjeev Ranjan, Member (T)
	Division Bench (Court No. IV)
	1. Shri Manni Sankariah Shanmuga Sundaram Member (J)
	2. Shri Atul Chaturvedi, Member (T)
	Division Bench (Court No. V)
	1. Shri Mahendra Khandelwal, Member (J)
	2. Shri Subrata Kumar Dash, Member (T)
	Division Bench (Court No. VI)
	1. Justice Jyotsna Sharma, Member (J)
	2. Ms. Anu Jagmohan Singh, Member (T)
Ahmedabad	Division Bench (Court No. I)
	1 Shri Shammi Khan, Member (J)
	2. Shri Sanjeev Kumar Sharma, Member (T)
	Division Bench (Court No. II)
	1 Mrs Chitra Ram Hankare, Member (J)
	2. Dr. Velamur Govindan Venkata Chalapathy, Member (T)
Indore	Division Bench –Special Bench
	1 Shri Shammi Khan, Member (J)
	2. Shri Sanjeev Kumar Sharma, Member (T)

03/03/25

Allahabad	Division Bench
	1. Shri Praveen Gupta, Member (J)
	2. Shri Ashish Verma, Member (T)
Bengaluru	Division Bench
	1. Shri Sunil Kumar Aggarwal Member (J)
	2. Shri Radhakrishna Sreepada, Member (T)
Chandigarh	Division Bench (Court No. I)
	1. Shri Harnam Singh Thakur, Member (J)
	2. Shri Shishir Agarwal, Member (T)
	Division Bench (Court No. I)
	1. Shri Khetrabasai Biswal , Member (J)
	2. Shri K.K. Singh, Member (T)
Chennai	Division Bench (Court No. I)
	1. Shri Sanjiv Jain, Member (J)
	2. Shri Venkataraman Subramaniam, Member (T)
	Division Bench (Court No. II)
	1. Shri Jyoti Kumar Tripathi, Member (J)
	2. Shri Ravichandran Ramasamy, Member (T)
Guwahati	Division Bench
	1. Shri Rammurti Kushawaha, Member (J)
	2. Shri Yogendra Kumar Singh, Member (T)
Hyderabad	Division Bench (Court No. I)
	1. Dr. N.V. Ramakrishna Badarinath, Member (J)
	2. Shri Charan Singh, Member(T)
	Division Bench (Court No. II)
	1. Shri Rajeev Bhardwaj, Member (J)
	2. Shri Sanjay Puri, Member (T)
Amravati	Division Bench
	1. Shri Kishore Vemulapalli, Member (J)
	2. Shri Umesh Kumar Shukla, Member (T)

03/03/25

Kolkata	Division Bench (Court No. I)
	1. Ms. Bidisha Banerjee, Member (J)
	2. Cmde Siddharth Mishra, Member (T)
	Division Bench (Court No. II)
	1. Shri Labh Singh, Member (J)
	2. Ms. Rekha Kantilal Shah, Member (T)
	Division Bench (New Court No. III)
	1. Shri Cheekati Radha Krishna, Member (J)
	2.
Mumbai	Division Bench (Court No. I)
	5. Justice Virendrasingh Gyansingh Bisht (R), Member (J)
	2. Shri Prabhat Kumar, Member (T)
	Division Bench (Court No. II)
	1. Shri Ashish Kalia, Member (J)
	2. Shri Sanjiv Dutt, Member (T)
	Division Bench (Court No. III)
	1. Mrs Lakshmi Gurung, Member (J)
	2.
	Division Bench (Court No. IV)
	1. Shri KR Saji Kumar, Member (J)
	2. Shri Anil Raj Chellan, Member (T)
	Division Bench (Court No. V)
	1. Shri Sushil Madadeorao Kochey, Member (J)
	2. Shri Charanjeet Singh Gulati, Member (J)
	Division Bench (Court No. VI)
	1. Shri Nilesh Sharma, Member (J)
	2. Shri Sameer Kakar, Member (T)
	Division Bench (New Court No. VII)
	1. Shri Mohan Prasad Tiwari, Member (J)
	6. Shri Man Mohan Gupta, Member (T)
Jaipur	Division Bench
	1. Ms. Reeta Kohli, Member (J)
	2. Ms. Kavita Bhatnagar, Member (T)
Cuttack	Division Bench
	1. Shri Deep Chandra Joshi, Member (J)
	2. Shri Banwari Lal Meena, Member (T)
Kochi	Division Bench
	1. Shri Vinay Goel, Member (J)
	2. Smt. Madhu Sinha, Member (T)

03/03/25

6. a. The Hon'ble Members, who are under order of transfer as above, shall cease to function at the present place of posting with effect from the afternoon of 04.03.2025 and they will assume their respective new posting as indicated above immediately. However, if they need more time, they will seek permission from Hon'ble President, NCLT. In any event they shall join the new place of posting on or before 10.03.2025.

b. All present Members Judicial and Technical, who are under orders of transfer and posting to the new Bench shall dispose of all reserved matters any time shortly thereafter. Permission for listing and passing orders to be taken. Under no circumstances they will be permitted to de- reserve the cases already reserved at the present place of posting.

c. All new Members Judicial and Technical posted will join the place of posting and attend the court as indicated in this notification constituting the Benches. HOD to provide all facilities for the new Members in discharge of their duties.

d. As far as Court No. VII, New Court Mumbai NCLT is concerned, the Members will await instructions for the location and place of sitting of the court, for which a separate order will be issued after a response from M/o Corporate Affairs along with necessary infrastructure support.

e. Similarly, as far as Kolkata Court No. III is concerned, single Member (Judicial) will be given a specific order for hearing as per the directions of Hon'ble President to be issued shortly.

f. In case of any difficulty in the sitting arrangement Head of Department to take instructions from Head Quarter for working arrangement.

g. All station NCLT Joint Registrar, Deputy Registrar, Assistant Registrar to do the needful and take proper instructions from Registrar NCLT, New Delhi.


Utkarsh Yadav 03/03/25
Registrar